

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH :: GUWAHATI :: 5.

ORIGINAL APPLICATION NO. 46/94 199

MISC.PETITION/CONTEMPT PETITION/REVIEW APPLICATION NO. (O.A.)

Smti. Chitra Das

APPLICANT (S)

VERSUS

Union of India

RESPONDENT (S)

Mr. R.N. Dhar

ADVOCATE FOR
APPLICANT (S)

Mr. B.K. Sharma

ADVOCATE FOR
RESPONDENT (S)

OFFICE NOTE

DATE

COURT'S ORDER

15.3.94.

Learned counsel Mr R.N.Dhar submits to list this case on 17.3.94 for consideration of admission. Copy of the application has been served on learned Railway counsel Mr B.K. Sharma.

List on 17.3.94 for consideration of admission.

This application is in form and within time.
C. F. of Rs. 50/- deposited vide

IPO/SD No. DD: 469259
Dated 10/3/94

By Registrar (D)
BAS
TP

V. Chatterjee
Vice-Chairman

6
Member

acs

2/103

O.A. 46/94.

OFFICE NOTE

DATE

COURT'S ORDER

17.3.94.

Heard learned counsel Mr R.N.Dhar on behalf of applicant Smti C.Das. Perused statement of grievances and reliefs sought in this application.

Learned Railway counsel Mr B.K. Sharma prays for ten days time to get instructions. Time allowed as prayed for.

List on 4.4.94 for consideration of admission and further orders.

Vice-Chairman

60
Member

acs

DR. 17/3

4.4.94.

Learned counsel Mr R.N.Dhar submits that he has instruction from applicant Smti C.Das not to press this application. Accordingly this application is rejected being not pressed.

DR. 17/3
Vice-Chairman

60
Member

acs

DR. 17/3

7-4-94
Copy of order dtd. 4.4.94
issued to the counsel of
the parties retd. 27/3/94
1361-1362 dtd. 7-4-94

DR. 17/3